

consideration any special scheme for the track of canal lying between Ghaghara and Gandak rivers;

(b) if not, whether the Ministry will take up the matter with the Planning Commission in this regard; and

(c) if so, the details of the scheme?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) to (c). The Ganga Flood Control Commission has prepared a comprehensive plan for flood control in the Ghaghra Basin which covers the area lying between the Ghaghra and Gandak rivers. For the long-term, the plan envisages the construction of reservoirs in Nepal territory and watershed management measures for the more immediate needs, the Master Plan proposes the construction of new flood protection embankments and the raising and strengthening of existing embankments, construction of a diversion channel on the Rapti, and protection work for important towns. This Plan has already been supplied to the State Government. As flood control is a State subject, the detailed schemes according to this Master Plan have to be formulated and executed by the State Government.

STATEMENT CORRECTING ANSWER TO USQ No. 3389 DATED 8th JULY, 1980 RE. COOKING GAS CONNECTIONS IN RAJASTHAN.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): In reply to part (a) of the question cited above, the figures of number of cooking gas connections released in Rajasthan and Sikkim were given as 44,119 and 51,299 respectively.

On subsequent check-up it came to light that the above mentioned figures

were incorrect and the correct figures should be as follows:—

Rajasthan—51,299 gas connections released.

Sikkim—1,204 gas connections released.

The error committed earlier is regretted.

12.30 hrs.

श्री अरिफ मोहम्मद खां (कानपुर) : अध्यक्ष महोदय, मैं एक बहुत गंभीर समस्या

(Interruptions)**

अध्यक्ष महोदय : यह तरीका नहीं है । मिस्टर खां, मैं एलाऊ नहीं कर रहा हूँ ।

(Interruptions)**

MR. SPEAKER: I am not going to allow like this... I am not going to allow either you or the other side... Nothing is going to be recorded without my permission.

(Interruptions)**

MR. SPEAKER: Not allowed.

12.33 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS AND REVIEWS OF INDIAN INSTITUTE OF MASS COMMUNICATION NEW DELHI FOR 1976-77, 1977-78 AND 1978-79 WITH STATEMENTS FOR DELAY

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): On behalf of Shrimati Ram Dulari Sinha, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1976-77 along with Audited Accounts.